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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	For hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P. 10218hnanovotk	for R29R3	Cach
(2)	A.M. SPEDBARAN K. S. MADIVELU 94423-55070	DOUBOBJE For Retiliny	7.7. Judy
3	9916775700	lot rechongens hol	9/12/2015

ORDER

Matter is listed for hearing today. Counsel for Petitioner is present. Counsel for R2 and R3 is present. Counsel for R1 is also present. Memo is filed on behalf of R1 for receipt of documents. Registry to verify and put up note. For hearing on the main petition, list it on 21.02.2018.

Member (T)

Member (J)